NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No. 22/BB/ 17	-	For appoint-ment of IRP	Rule 6 of IB	Emerson network power India Pvt.Ltd Vs.Tulip Data centre services Pvt.Ltd.

NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

98864 23032.

ORDER

Counsel for Petitioner is present. Already he has filed a Memo requesting the Tribunal to address a letter to IBBI, New Delhi for appointment of IRP. Memo is recorded, registry is directed to address a letter to the IBBI, New Delhi for appointment of IRP in this case. List it on 27/11/2017.

Member (T)

Member (J)